# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 2369 TO BE ANSWERED ON: 30.11.2016

## DATA SHARING AND VALIDATION LINKAGE

### 2369. SHRI GAJENDRA SINGH SHEKHAWAT: SHRI SUMEDHANAND SARSWATI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Union Government has received any proposal to provide support required for Unique Identification Authority of India (U.I.D.A.I) and Department of Telecommunication for data sharing and validation linkage and 2G/3G connectivity from State Government of Rajasthan;
- (b) if so, the details thereof; and
- (c) the follow up action taken by the Government on the proposal?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a), (b) and (c): Yes Sir. Ministry of Electronics and IT(MeitY) received a letter dt. 29-8-2016, sent by the Chief Secretary, Govt. of Rajasthan inter alia requesting for sharing of complete demographic data of Aadhaar with State Government, etc.

A response from MeitY was sent to the Chief Secretary, Govt of Rajasthan on 16.11.2016. It has been communicated to the State Government that as per the recently notified Aadhaar Act, 2016 and its Regulations, the information collected at the time of enrolment by UIDAI cannot be shared. However, it is possible to share the e-KYC data with the State Government after due authentication of the Aadhaar number holder in accordance with relevant Regulations. The State Government of Rajasthan may therefore adopt e-KYC process of UIDAI to obtain the data of Aadhaar number holder from UIDAI.

The information, with regard to 2G/3G connectivity, is being obtained from Department of Telecommunications and will be laid on the table of the House.

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